

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
(SOUTH-WEST DISTRICT) DWARKA COURTS, NEW DELHI.**

ORDER

The following transfers/postings are hereby made in official exigency, with immediate effect:

Sr. No.	Name	From	To
1.	Anjali, JJA EC: 15325295	JJA in the Digitization Branch, Dwarka Courts, New Delhi.	Asst. Ahlmad in the court of Sh. Sarthak Panwar, CJ-02, Dwarka Courts, New Delhi.
2.	Ashok Kumar, JJA EC: 94938950	JJA in Record Room, Dwarka Courts, New Delhi.	Asst. Ahlmad in the court of Sh. Sushil Anuj Tyagi, ASJ (FTSC) (RC), Dwarka Courts, New Delhi.
3.	Rajeev Israni, JA EC: 16724673	JA in Accounts Branch, Dwarka Courts, New Delhi.	JA in Cash Branch, Dwarka Courts, New Delhi.
4.	Geetanjali Sharma, JA EC: 58070464	JA in Cash Branch, Dwarka Courts, New Delhi.	JA in Accounts Branch, Dwarka Courts, New Delhi

Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring officials, as per rules.

30.01.26
(Pankaj Gupta)

Principal District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.

5422-5471

No. /Admin./P&T/S-W/DWK/2026

Dated: 30/01/26

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The concerned Ld. Presiding Officer, Dwarka District Courts, New Delhi.
3. Reader/Secretariat of Ld. Principal District & Sessions Judge (S-W), Dwarka District Courts, New Delhi.
4. The DDO/Branch In-Charge, Vigilance Branch, R&I Branch (Layers), Dwarka District Courts, New Delhi.
5. The Dealing Official, Admin.II (for Personal File/T&P/ACR/Website Committee), THC, Delhi.
6. The Dealing Official, Layers Seat, THC, Delhi.
7. The officials concerned.

